

(b) the present position of supply and the requirements of the Weavers in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Under the present yarn distribution scheme, yarn is allocated to the States on the basis of the number of handlooms and powerlooms in each State, including Maharashtra. Allocations are made in favour of State Governments taking into account the over-all availability as well as the demand pattern of the States.

(b) Allotment to the various States is being made on the basis of handlooms and powerlooms in the States and not merely on the figure of demands made by States. Allotments made in favour of Maharashtra since March, 1973 are as under:—

	Hanks (In lakhs)	Cones (kilograms)
March 1973	7.26	24.57
April to June 1973	25.69	135.89
July to September 1973	10.91*	80.08*

*(exclusive of yarn upto counts 17s)

Kandla Free Trade Zone

824. SHRI ARVIND M. PATEL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to provide financial assistance for setting up industries in Kandla Free Trade Zone; and

(b) if so, the broad outlines of the proposal in this regard

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Government have since extended the concessional finance facilities available to industries in the backward district of

Kutch to industries located in the Kandla Free Trade Zone.

(b) The all-India long term public financial institutions, viz., IDBI, IFCI and ICICI announced in 1970 schemes of concessional terms of assistance to small and medium industrial projects established in the industrially backward districts/areas specified by the Planning Commission. Later on the schemes were extended to units undertaking expansion also. The schemes have further been liberalised recently by the IDBI. The concessional rates of interest now is 7.5 per cent as against the normal lending rate of 9 per cent per annum of these institutions.

Pursuant to Government decision in June, 1973 that concessional finance available to industries in the industrially backward district of Kutch should also be available to industries located in the Kandla Free Trade Zone, the IDBI, IFCI, ICICI have been suitably advised. The Kandla Free Trade Zone industrialists and new entrepreneurs have been informed of this concession and requested to avail of this facility.

Disbandment of Industrial Management Pool

825. SHRI DEVINDER SINGH GARCHA: Will the Minister FINANCE be pleased to state:

(a) whether the Union Public Service Commission has objected to Government's decision to disband the Industrial Management Pool without consulting it; and

(b) if so, whether some officers have already been recruited to man the top executive posts in public sector undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) No, Sir.

(b) Does not arise.